

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 19.07.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mr Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 230/2022 & IA.No.493,494,495/2022	Sunder forging (A Partnership Firm) V Narasipur Auto components Pvt Ltd	Harsh Garg & Pulkit Goyal	
2.	Comp App (AT)(CH)(Ins) No. 234/2022 & IA.No.500,501,502/2022	Srinivas Reddy Yadiki V Ardee Hi-Tech Pvt Ltd & Anr	Y.Suryanarayana	
3.	Comp App (AT)(CH)(Ins) No. 235/2022 & IA.No.503,504/2022	P Dot G Constructions Private Limited V K.R. Giri Babu	Rajkumar Jhabakh	
4.	Comp App (AT)(CH)(Ins) No.270/2022 IA.No.579,580/2022	Kunaparaju Sudharshan Varma V M/s Rangrao Baburao Gaikwad and 2 anr	DVAS Ravi Prasad, Nitish Bandary	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH)(Ins) No. 210/2022 & IA.No.462,463/2022	Agniti Industrial parks Pvt Ltd V Liquidator & anr WITH	Bhagavath Krishnan	
6.	Comp App (AT)(CH)(Ins) No. 212/2022	Agniti Industrial parks Pvt Ltd V Liquidator & anr	Bhagavath Krishnan	
7.	Comp App (AT) (INS) No. 272/2022 (IA No.583/2022)	Jai Jinendra Enterprises & 7 Ors V C Sanjeevi & anr	Pawan Jhabakh	Kaviyanathan for Caveator
8.	Comp. App (AT)(CH)No. 50/2021	Kondapaneni Narasimha Rao V The Registrar of Companies	Naresh Kumar Putrevu PCS	
9.	Comp App (AT)(CH)No. 18/2022 IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors V Sulochana Gupta & 2 Ors WITH	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2

10.	Comp App (AT)(CH) No. 19/2022	RBG Enterprises Pvt. Ltd & 2 Ors V Sulochana Gupta & 2 Ors WITH	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2
11.	Comp App (AT)(CH) No. 20/2022	RBG Retail Pvt. Ltd & 2 Ors & 2 Ors V Sulochana Gupta & 2 Ors	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020) (PH)	M. Appayya & 4 Ors V M. Chandra Sekhar Rao & 8 Ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4
13.	Comp App (AT)(CH)(Ins) No. 127/2021	Power Finance Corporation Ltd & 2 Ors V Ashish Arjinkumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors With	Deepak Khurana	Abhijeet Sinha Ms. Shweta Dubey R1 DVAS Ravi Prasad – R2, 3, 7, 8, 10, 11, 12 & 14 Anant Merathia R13 Kumar Anurag Singh R8
14.	Comp App (AT)(CH)(Ins) No. 193/2021	Ashih Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd V Kanumuru Raghu Rama Krishna Raju & 12 Ors	Swetha Dubey Abhimanyu Redhu Shantanu Naresh Ishita Srivastava	DVAS Raviprasad R6 V.V.S.N. Raju R8 Kumar Anurag Singh R7
15.	Comp App (AT)(CH)(Ins) No. 302/2021 (IA No. 639,640 & 641/2021)	Kineta Global Limited V IDBI Bank Limited & 9 Ors	P. Wilson Associates	Varun Srinivasan R1-6 Venkata Sivakumar R7 Akhil Bhansali R9 N.P. Vijaykumar R8
16.	Comp App (AT)(CH)(Ins) No. 8/2022	V Venkata Sivakumar Liquidator (The Jeypore Sugar Co., Ltd V IDBI Bank Ltd & 8 Ors	V. Venkata Sivakumar (Party in Person)	Varun Srinivasan R1-6 Akhil Bhansali R9

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Asst.Programmer - PH No. : 044-2888 0500

2.Court Officer - PH No. : 044-2888 0450

3.For VC Link - nclatchennai@gmail.com